

regarding the National Conference of the Socialist Party held in July, 1977; and

(b) if so, what are the details in this regard?]

सूचना और प्रसारण मन्त्री (श्री लाल
कृष्ण आडवाणी): (क) जी, नहीं।
(ख) प्रश्न नहीं उठता।

[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI); (a) No, Sir.

(b) Does not arise.]

Screening and Suspension of Officials

1341. SHRI SITARAM KESRI:
SHRI DHARAMCHAND
JAIN: SHRI BHISHMA NARAIN
SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government have issued instructions to the State Governments for the screening of all officials and placing under suspension such officials whose *bona-fides* are in doubt;

(b) if so, what is the number of such officials placed under suspension during the last six months, State-wise; and

(c) what criterion was adopted in placing these officials under suspension?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c) Does not arise.

Incidence of Poverty in Orissa

1342. SHRI BRAHMANANDA PANDA: Will the PRIME MINISTER

ft] English translation.

be pleased to refer to the reply to Starred Question 108 given in the Rajya Sabha on the 17th November, 1977 and state:

(a) whether the Planning Commission has also undertaken any survey regarding the incidence of poverty in Orissa; and

(b) if so, what is the number of persons living below poverty line in that State as revealed by the survey undertaken by the Planning Commission?

THE PRIME MINISTER (SHRI MORARJI R. DESAI); (a) No, Sir.

(b) Does not arise.

Appointment of a Commission to Resolve disputes arising out of land reform measures

1343. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Bhartiya Depressed Classes League has demanded the appointment of a Commission to resolve disputes arising out of land reform measures; and

(b) if so, what action Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No such demand has come to the notice of the Government.

(b) Does not arise.

Allotment and delivery of Bajaj-150 Scooters

1344. DR. LOKESH CHANDRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is a time lag of one year between the allotment of Bajaj-150 scooters under the Central Government quota and its delivery by the distributors;

(b) if so, what are the reasons therefor;